NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 134(ND)/2013

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY

Alpee Enterprises Pvt. Ltd. & ors.

V/s.

M/s. SAS Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Nadia Rafig, Adv. R-14

2. ANIMESH SINHA, Adv. R-1

3. TANIMA GAUK, Adv.

Order

One last opportunity is granted to the parties to settle the matter amicably within a period of three weeks. If no settlement is arrived at, the parties shall address arguments.

List on 07.10.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

15th September, 2016 (P.K. SUD)